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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For filing report of RP IA 341/18	Sec 7 of I&B code	Axis Bank Ltd	Cyril AmarchandMa ngaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

ADVOCATE FOR PETITIONER/s :

TANVI KISHORE 
SIDHARTH TIWARY
FOR CYRIL AMARCHAND MANGALDAS
9845650825

ADVOCATE FOR RESPONDENT/s :

Advocate R.P. - Milind Dange.  9449592857

ORDER

Heard Ms. Tanvi Kishore along with Shri Sidharath Tiwary, learned Counsel for Petitioner and Shri R.P.Milind.D, learned Counsel for Respondent. Learned Counsel for Respondent submits they have filed IA seeking to extension of time. However, it is not listed today. Registry is directed to list the IA if it is otherwise in order. Post the case on **20.02.2019**


MEMBER(T)


MEMBER(J)

Verified

Court Officer